

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

Dated: 12th February, 2026

NOTICE

This is to inform that Court No.2 comprising of Hon'ble Mr. Justice Ram Krishna Gautam, Member of this Tribunal will not sit from 13th, 16th, & 17th of February, 2026. The matters listed before Court No.2 during the above said period are adjourned en-bloc and shall be listed as per following schedule : -

Date	Shifted to
13.02.2026	08.05.2026
16.02.2026	11.05.2026
17.02.2026	12.05.2026


Desk Officer

Copy to :

1. The Telecom Lawyers' Association, TDSAT.
2. The Registrar-cum-Principal Secretary, TDSAT.
3. The Director, TDSAT.
4. The Deputy Registrar, TDSAT.
5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.